

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
CAUSE LIST (VACATION BENCH)
COURT NO. 2
FARIDKOT HOUSE

Date: 29th June, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE PRATAP KUMAR RAY
JUDICIAL MEMBER

HON'BLE MR BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 255/2015 (M.A. No. 642/2015)	Green City Vikash Samiti Vs. The Secretary Ministry of Home & Ors.	Mr. C.S.S. Tomar, Adv. for Applicant
2.	Appeal No. 64/2015 (M.A. No. 633/2015) & (M.A. No. 645/2015)	M/s. PMV Maltings Pvt. Ltd. Vs. The Uttrakhand Environment Protection & Pollution Control Board & Ors.	Mr. Aniruddha Deshmukh, Adv. for Appellant
3.	M.A. No. 644/2015 in Original Application No. 179/2013	Raj Hans Bansal Vs. Ministry of Water Resources & Ors.	Mr. Pardeep Kumar, Adv. for Applicant in Misc. Application No. 644/2015

For orders, cause list and other information please visit our website: www.greentribunal.gov.in